

Cultural and living experience and experiments in achieving Inter-State understanding

*460. SHRI P. G. MAVALANKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have under consideration any proposal or scheme for setting up a programme of cultural and living experience and experiment among the peoples of all States of the Union with a view to achieving inter-State understanding in India; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). The Government have already instituted a few schemes for the promotion of inter-State Understanding among the peoples of all States of the Union. These are:

- (i) Scheme of financial assistance for the promotion of National Integration among school children.
- (ii) Scheme of financial assistance to voluntary organisations working in the field of youth.
- (iii) Scheme for giving assistance to voluntary organisations/institutions/universities and other educational institutions for activities in the cause of national integration.

Besides the above, the scheme for Inter-State Exchange of Cultural Troupes is also proposed to be revived during the Fifth Five Year Plan.

2. The broad outlines of these schemes are as under.

- (i) **Scheme of Financial Assistance for Promotion of National Integration among School Children.**

One of the programmes under this scheme is to hold Inter-State students-

teachers camps. The main objective of the camps is to provide opportunities for the exchange of visits by groups of students from one part of the country to another so that they may learn about their cultural and historical links, discover more of their common bonds and the underlying unity in diversity. The camps are conducted by/under the supervision of the N. C. E. R. T. The Central Government meets 100 per cent expenditure on approved items. Voluntary bodies are also extended financial assistance for holding such camps on the recommendations of N. C. E. R. T. The other programme under the scheme is "Our India Project" under which 100 selected schools are to be assisted to collect information from schools and organise "Our India Exhibition" in the neighbouring schools.

- (ii) **Scheme of Financial Assistance to Voluntary Organisations working in the field of youth.**

Assistance is given for activities of an all-India character which meet regional or national needs for promoting national integration. The grant-in-aid shall not exceed 80 per cent of the non-recurring expenditure on such projects, subject to a ceiling of Rs. 80,000 per project and further no organisation is given grants exceeding Rs. 20,000 in a financial year.

- (iii) **Scheme for giving assistance to voluntary organisations/institutions/Universities/other educational institutions and activities in the cause of national integration.**

Assistance is given for organising activities like seminars, celebrations of national days, cultural shows, inter-regional camps, publication of material, citizen committees etc. in the cause of national integration.

(iv) Scheme of Inter-State Exchange of Cultural Troupes.

The objective of the scheme is to promote emotional and cultural integration through inter-State exchange of cultural troupes. For this purpose, selected music, dance troupes and drama groups will be enabled to visit States other than their own. The details of the scheme are yet to be worked out.

Absorption of Staff of Birla Higher Secondary School, Kamla Nagar, Delhi

4324. SHI PURUSHOTTAM KAKODKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 2808 on 12th March, 1973 regarding Birla Higher Secondary School, Kamla Nagar, Delhi and state:

(a) whether all the staff of the school has since been absorbed by the Management of the School;

(b) whether the members of the staff have not been paid their salaries since 1st March, 1973 as the Management of the School is not willing to pay them; and

(c) if so, what steps Government propose to take in the matter so that the staff may not suffer?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) and (c). The Management of the school has made payment of the salaries to their staff members upto April, 1973. However, six teachers have not accepted the payment.

The Management is being requested to arrange for further payments.

Advance of Loans to Government Employees for the Enlargement of Existing Houses owned by them

4325. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his Ministry advances house building loans to the Government employees for the enlargement of existing houses owned by them;

(b) whether Government do not give loan for the enlargement of a small house built by a Government employee by means of taking loan from Government even after the total amount with interest of the first loan has been repaid by the employee;

(c) if so, the reasons therefor;

(d) whether a Government employee is provided only one advance for the entire period of his services in spite of his fulfilling all the necessary conditions of entitlement; and

(e) if so, the reasons therefor; and whether Government propose to remove this drawback?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes.

(b) Yes.

(c) to (e). The House Buildings Advance is given to a Government Servant with a view to enable him to acquire a house in his own name or enlarge the living accommodation in an existing house owned by him. After having availed of the advance once, he is not eligible to get a second advance because the funds provided are limited and this will prevent other eligible Government servants from getting the advance. The Government do not propose to change the existing Rule.